

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-858/ND/2018**

**In the matter of:**

M/s. Manit Steel

....**Applicant**

Vs.

Delco Infra. Projects Ltd.

....**Respondent**

**Under Section: 9 of IBC Code, 2016.**

**Order delivered on 10.09.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant

: Ms. Gunjan Mittal, Adv.

For the Respondent

: Mr. Rakesh Kumar, Adv.

Ms. Chetna Bisht, Adv.

**ORDER**

Learned counsel for the applicant and respondent present and stated that the matter is settled and request some time to file the settlement agreement. For further consideration on **11.09.2018**.

**Sd/-**

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**